

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Sandeep Kumar will take up the following case today i.e. on 12<sup>th</sup> May, 2026 at 2.15 P.M. in Court No. 306 (Cent. Building).

## **FOR ORDERS (ON OFFICE NOTES)**

1. CR. MISC./34239/2026  
115(2),352,351(2)  
R.BAIL-1

1 SONU KESHARI @ SONU KUMAR  
KESHARI @ SONU KUMAR KESHRI  
VS THE STATE OF BIHAR AND ANR

DAYANAND SINGH  
NAGADEO CHOUBEY  
PALLAVI TRIVEDI  
DHANANJAY KASHYAP

SYED  
EHTESHAMUDDIN

**Patna High Court**  
**Dated, 12<sup>th</sup> May, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)**  
**Joint Registrar (List)**

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